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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 09.02.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 103/BB/ 2017	-	For filing objection as well as for filing vakalat	Rule-6 of IB	Sarvodaya Chemicals Corporation Vs Welburn Candles Pvt. Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM


SIGNATURE

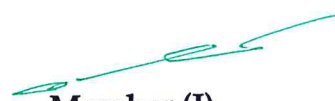
1. M. IC BHANUSAN PCS in Appeal 

2. Shankarnarayanan Director  
Welburn Candles  
9739783676 

**ORDER**

PCS for Petitioner/Operational Creditor is present. Corporate Debtor is also present. Shri Shankarnarayanan, Director is present. He again requested time to engage a Counsel to file objections. List it on 28.02.2018.

  
Member (T)

  
Member (J)